

STATEMENTS OF ESTIMATES COMMITTEE

SHRI S.B.P. PATTABHI RAMA RAO (Rajahmundry) : I beg to lay on the Table Hindi and English versions of the following statements:—

- (1) Statement showing final replies of Government in respect of Chapter V and further information in respect of other Chapters of the Thirty-ninth Action Taken Report of Estimates Committee (Sixth Lok Sabha) on Ministry of Railways—Loss and Damage claims on Indian Railways.
- (2) Statement showing final replies of Government in respect of Chapter V and further information in respect of other Chapters of the Fortieth Action Taken Report of Estimates Committee (Sixth Lok Sabha) on Ministry of Education and Culture—Higher Technical Education.

STATEMENT OF RAILWAY CONVENTION COMMITTEE

SHRI D.L. BAIJHA (Araria) : I beg to lay on the Table Hindi and English versions of the statement showing action taken by the Government on the recommendations contained in Chapter I and final reply in respect of Chapter V of the Third Report of the Railway Convention Committee (1977) on Action Taken by Government on the recommendations contained in the Ninth Report of Railway Convention Committee (1973) on 'Social Burdens on Indian Railways'.

COMMITTEE ON PUBLIC UNDERTAKINGS

FOURTH REPORT

SHRI BANSI LAL (Bhiwani) : I beg to present the Fourth Report

(Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in the Fifty-fourth Report of the Committee on Public Undertakings (Sixth Lok Sabha) on Andaman and Nicobar Islands Forest and Plantation Development Corporation (Ministry of Agriculture—Department of Agriculture and Cooperation).

COMMITTEE ON WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

SECOND REPORT

SHRI R.R. BHOLE (Bombay South Central) : I beg to present the Second Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes Action Taken by Government on the recommendations contained in the Thirty-seventh Report of the Committee on the Ministry of Railways (Railway Board) Reservations for, and employment of Scheduled Castes and Scheduled Tribes in Northeast Frontier Railway and Award of Petty Contracts to Scheduled Castes and Scheduled Tribes.

11.29 h-c.

MATTERS UNDER RULE 377

(i) PROBLEMS OF RE-ROLLERS OF STEEL

SHRI KRISHNA CHANDRA HALDER (Durgapur) : I should like to draw the attention of the Government to the plight of re-rollers of Andhra and other parts of the country who are suffering for want of re-rollable material to sustain their productive efforts due to defective steel distribution policy enunciated by Government of India in June, 1980 according to which entitlement of re-rollers is assessed on the basis of merely capacity for production instead of taking into account the actual production. As a result of this